THE CENTRAL WAREHOUSING CORPORATION (AMENDMENT) RULES, 1970

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : Sir, On behalf of Shri Annasaheb Shinde, I beg to lay on the Table, under subsection (3) of section 41 of the Warehousing Corporations Act, 1962, a copy of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food) Notification G.S.R No. 438, dated the 5th March, 1970 (in English publishing Corporation Hindi), and the Central Warehousing (Amendment) Rules, 1970. [Placed in Librarv. See No. LT-3057/70].

THE MINIMUM WAGES (CENTRAL) AMENDMENT RULES, 1969

SHRI D. R. CHAVAN : Sir, on behalf of Shri S. C. Jamir, I beg to lay on the Table, under section 31A of the Minimum Wages Act, 1948, a copy of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment) Notification G.S.R. No. 466, dated the 2nd March, 1970, (in English and Hindi), publishing the Minimum Wages (Central) Amendment Rules, 1969. [Placed in Library. *See* No. LT-3033/70].

REPORT OF THE PUBLIC AC-COUNTS COMMITTEE (1969-70)

SHRI N. R. MUNISWAMY (Tamil Nadu) : Sir, I beg to lay on the Table a copy of the One Hundred and First Report of the Public Accounts Committee, 1969-70 (Hindi and English Versions) regarding paragraph 107 of the Audit Report (Civil), 1969 relating to Malaria Eradication Programme (Department of Health).

REFERENCE TO ASSAULT ON SHRI JYOTI BASU

SHRI NIREN GHOSH (West Bengal) Sir, I would like to draw the attention of the House to a report sent to us by the P.T.I, that Comrade Jyoti Basu, a Politburo member of our Party, when he alighted this morning at Patna from the Delhi Express, was shot at by an assailant. Fortunately that bullet misssed him and struck an L.I.C. officer, Mr. Ali Imam. He was rushed to the hospital and is already dead. This is the law and order situation that the vociferous champions of law and order parade about. I want to say. Sir, that the Syndicate alliance—the Syndicate, Jana Sangh and the Swatantra, and to some extent aided by the S.S.P.—have been able to bring about this state of affairs. I point my accusing finger at a section of the ruling party, the C.P.I. and the Bangla Congress leaders . . .

AN HON'BLE MEMBER : What about Mr. Bhupesh Gupta?

SHRI NIREN GHOSH: . . who have for the last five or six months unleashed a systematic campaign of vilification and slander aided and abetted by the monopoly class of India, particularly by the 'Statesman', the 'Ananda Bazar Patrika' who have C.I.A. Affiliations and connections, and also by the Amrita Bazar Patrika' and the 'Jugan-tar' of Shri Tushar Kanti Ghosh, a leader of the ruling Congress Party of West Bengal, who gave a secret undertaking to the British in 1940 and had to tender a public apology. They have unleashed an unbridled hate campaign without any basis. I can only say that even if hundreds of our leaders are murdered, our party will never be cowed down. We will stand by the masses unflinchingly whatever the price, whatever the sacrifice. I am confident that the working class and the people of West Bengal have learned a lesson from this incident which they will never forget. I hope that the democratic forces all over India will also learn a lesson and will help to change the course of history in India.

SHRI BHUPESH GUPTA (West Bengal): We have learned with shock and horror the dastardly crime. I think the Government should immediately come out with a statement. Just now I heard about this incident. (Several hon. members stood up in their seat)

MR. DEPUTY CHAIRMAN : All others, please sit down.

SHRI BHUPESH GUPTA.... Whatever may be our differences, one views this thing with great revulsion and horror. I think the Government should

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[Shri Bhupesh Gupta]

come out immediately with a statement as to the circumstances in which an attempt was said to have been made on the life of Comrade Jyoti Basu. This cannot be overlooked whatever may be the accusation. I am not going into it today. We are sorry and we expect from the Government a clear statement as to what happened, how it happened, who are responsible for it. I think, Sir, we should all deplore political assassinations or attempt at assassination with all our strength, all the force at our command. Unless this is done, Sir, we will not be able to work out our future. That is what I say...

SHRf AKBAR ALI KHAN (Andhra Pradesh) : We are sorry . . .

SHRI BHUPESH GUPTA :

Every man in the country will condemn this action. I do hope the Government will come out with a statement before the day is out.

SHRI PITAMBER DAS (Uttar Pradesh) : I really felt shocked at the news that Mr. Niren Ghosh gave to the House. And I felt more shocked when he named certain parties and the Jana Sangh of all. I want to make it very clear that the Jana Sangh does not believe in violence in politics. I want to make this thing also clear that although we do not like the ways of the C.P.M. yet we are not going to meet it with violence. We are determined to meet it with the popular will. The Jana Sangh believes in democratic methods and I want to assure Mr. Niren Ghosh, unless he sits in the House with a closed mind and is bent upon vilifying the Jana Sangh, that the Jana Sangh has nothing to do with such incidents, and we strongly condemn it. Whosoever those elements are, who go in for vio* lence in politics, we condemn their actions and we will always condemn them. I want to assure the House that the Jana Sangh is not a party to such a thing. It has nothing to do with it. We feel sorry for the incident that has taken place at Patna and we condemn it.

SHRI M. S. GURUPADASWAMY (Mysore) : May I say a word here? It is unfortunate that violence has come into the political life of this country. It is still more unfortunate, Sir, that this violence and violent activities in the political life have been on the increase. The incident at Patna is not the

first incident, and I do not think it is going to be the last incident. These incidents have been there. They have been happening since some time past, and this malaise is deepening. I think, Sir, it is perhaps for all the parties here to ponder over this problem seriously, how to meet this challenge of violence in the political life of this country. These simple incidents look very simple on the face of it at a particular point of time. But when we take the totality of the situation and the events we are frightened. And we are frightened not only because these incidents are happening at this particular point of time, but because they are signals for many events to come. It is setting up a pattern or style of political life in this country. From these point of view, my party is deeply concerned about this problem of violence in the political field. And only from this point of view we look at every incident which happens, maybe in Patna to-day, maybe in Bengal tomorrow or maybe elsewhere. All of us, instead of condemning such activities individually or on a party basis, should put together all our efforts to see that such threats to life and security and devaluation of politics and political values is stopped as early as possible. I am not a pessimist, but the present situation does not warrant any optimism either. Any way it should be our duty and responsibility to see that not only do we condemn such activities, but take adequate measures to see that such activities are not repeated. We cannot afford repeat performances of violence in our political life. With these words, I severely condemn what has happened in Patna. It happened also in the case of our leader in the other House, Dr. Ram Subhag Singh. Such things should be stopped forthwith. There is no single suggestion I can make, but I think collectively we should think hard on this problem.

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन्, मैं बहुत ही जोरों के साथ श्री ज्योति बसू पर जो हमला हुआ है उसकी निन्दा और भर्त्सना करता हूं । मुझे अभी अभी श्री रैवतीकान्त जी ने बतलाया कि इस घटना की जानकारी होते हुए भी उन को यह खबर हुई है कि वह आदमी जिस ने यह घातक हमला किया वह अभी तक गिरफ्तार नहीं हुआ है । श्री ज्योति बसु जब दिल्ली एक्सप्रेस से उतरे तो शायद प्लैंटफाम में यह जरूर समझता हूं कि जितना दुःखी मैं हुआ हूं उतना दुःखी शायद श्री नीरेन घोष इस घटना से नहीं हुए होंगे क्योंकि यह हमारे फेथ, यह हमारे यकीन पर हमला करता है। राजनीतिक जीवन में, मानव जीवन में, इस ढंग से घातक हमला हो, उसकी सर्वथा निन्दा होनी चाहिये और उस पर सख्ती के साथ तथा मजवूती के साथ रोकथाम होनी चाहिये ।

में आज आश्चर्यचकित हं कि आज वहां पर श्री दरोगाराय की सरकार है, श्री के० के० <u> शाह की पार्टी</u> और श्रीमती इन्दिरा नेहरू गांधी की सरकार है और उस सरकार का समर्थन सी० पी० आई० और पी० एस० पी० कर रही है। मैं चाहंगा कि ये पार्टियां भी अपने ऊपर उस जिम्मेदारी को ओढ़े। यदि शीघातिशीघ वह हमलावर गिरफ्तार नहीं होता है तो फिर श्री दरोगाराय को इस्तीफा दे देना चाहिये । यह कोई मामुली वात नहीं हैं क्योंकि श्री ज्योति बसु एक पार्टी के नेता है। यह सही है कि उनके विचार आज संकचित और हिंसात्मक है । Barbarism should not be met with barbarism बर्बरता का जवाब वार्वरता नहीं है। हम तो इस सिद्धान्त को मानते है कि अगर दृष्ट अपनी दष्टता नहीं छोड़ता हैतो साधु को अपनी साधता नहीं छोड़नी चाहिये। भारतीय राज-नीतिक जीवन में यह आवश्यक है कि यह उसूल अडिंग और अटल रहे। इसलिए हम चाहते है कि जो हिंसात्मक वातावरण आज इस देश में व्याप्त हो रहा हैं, उसकी चतुर्दिक निन्दा होनी चाहिये । और हम इस तरह की चीजों को नहीं रोकते है तो वह दिन दुर नहीं जब हमारे देश का जनतंत्र स्वतः समाप्त हो जायेगा।

on Shri Jyoti Basu

हम फिर बहुत जोरों के साथ, ताकत के साथ इस हमले की निन्दा करते है। श्री ज्योति बसु इस हमले में वच गये हैं, इसके लिए हम उनकी तारीफ करते है क्योंकि हमलावर ने तो उन्हें मारने के लिए ही हमला किया था, छोड़ने के लिए हमला नहीं किया था । वे बच कैसे गये, इसकी रपट पूरी आनी चाहिये और हमलावर को गीन्नातिगीन्न गिरफ्तार किया जाता चाहिये । अगर हमें जननंव को बचाना है तो फौरन श्री दरोगाराय का इस्तीफा मांगना चाहिये अगर हमलावर जल्दी गिरफ्तार नहीं होता है ।

SHRr LOKANATH MISRA (Orissa) : Sir, I was shocked at the news given to us by Mr. Niren Ghosh that there was an attempt on Mr. Jyoti Basu's life. Fortunately enough he has escaped unhurt. I wish him a long life. Rut about the way Mr. Ghosh narrated the matter, he did it with a certain amount of malice against other parties-

SHRI S. D. MISRA (Uttar Pradesh) : That is the Marxist way.

SHRI LOKANATH MISRA : That is right; it is the Marxist way. It was not done in a dignified way. I deprecate the way he did it. I repudiate whatever insinuations were made by him. Every body in this country and in this House knows that the Swatantra Party is a party which wholly and solely believes in non-violence. If there is any nonviolent party in the country, probably the most non-violent is the Swatantra Party. That everybody in the country knows. So any amount of maligning by Mr. Ghosh would cut no ice. But at the same time, I would say that this type of slander against parties which have nothing to do with it should be discouraged and more so, when it comes from responsible Members of this House.

The only other point that I wanted to make is that we have condemned violence wherever it has occurred. When Mr. Jyoti Basu was responsible for a lot of violence in West Bengal, we had condemned it. And when he himself is a victim of violence, we equally condemn it. Whether it is Mr. Basu who is the man responsible for violence, or

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it is Mr. Basu who is a victim of violence, our condemnation is the same. With equal vehemence we condemn violence wherever it occurs. The time has now come when all the parties should sit together to find out . . .

SHRI N. K. SHEJWALKAR (Madhya Pradesh) : Violence is their theory.

SHRI LOKANATH MISRA : That is their theory. But I think they would now start rethinking about it. After the attempt on Mr. Jyoti Basu's life, probably "they would feel that life in this country is precious, that human life cannot be dealt with as lightly as Mr. Basu has dealt with it in West Bengal. Therefore. I would appeal to all parties that they should sit together . . .

SHRI A. P. CHATTERJEE (West Bengal) : Is it sympathy for Mr. Jyoti Basu or condemnation of Mr. Jyoti Basu? I do not understand the way in which Mr. Misra speaks....

{Interruptions)

MR. DEPUTY CHAIRMAN : Order please. Let him have his say.

SHRI A. P. CHATTERJEE : On a point of order. Of course, I know Mr. Lokanath Misra very well; he has a smiling expression and countenance and all that. But I never expected that while rising to condemn this violence, he would, without any material and basis, say that Mr. Jyoti Basu was responsible for a lot of violence in Calcutta. After all, at that time he was the Deputy Chief Minister of the State of West Bengal and he held a responsible portfolio. At this moment, I think Mr. Misra should not have referred to it. I think he will agree with me-he is a gentleman, I know-that the remarks which he has made, that Mr. Jyoti Basu was responsible for a lot of violence, that part of it, should be expunged from the records.

SHRI LOKANATH MISRA : Sir, the lady is protesting too much. Whatever I said is perfectly justified and based on facts. Mr. Niren Ghosh started throwing mud on everybody...

SHRI MONORANJAN ROY (West Bengal) : On a point of order.

on Shri Jyoti Basu

SHRI MONORANJAN ROY: I

would like to know how much time you would give him to go on haranguing and saying that the man who was Deputy Chief Minister of the State is responsible for so much violence and so on? Where is the proof? No one can be allowed to talk wildly.

{Interruptions)

MR. DEPUTY CHAIRMAN: Order please. I think we are discussing immediately after this . . .

SHRI CHITTA BASU (West Ben-Bal) : Mr. Deputy Chairman . . .

SHRI DWIJENDRALAL SEN GUPTA (West Bengal): Please give me one minute.

MR. DEPUTY CHAIRMAN : Just listen to me for a minute. Immediately after this we are discussing the West Bengal, situation and honourable Members can make a reference to this issue during that discussion. They can make a reference to this most unfortunate episode in their speeches afterwards. We need not take the time of the House for this matter now. Mr. Niren Ghosh wanted only to mention it and bring this important matter to the notice of the House and the Chairman had allowed him. As we are discussing the whole Bengal question almost throughout the day, I think . . .

SHRI BHUPESH GUPTA : But it has nothing to do with Bengal . . .

MR. DEPUTY CHAIRMAN : honourable Members can avail themselves of that opportunity to refer to to this episode.

SHRT BHUPESH GUPTA : No, this has nothing to do with that. Here is a dastardly attack on an important leader of an important party and Parliament should condemn it and .

MR. DEPUTY CHAIRMAN : We are condemning it here.

SHRI BHUPESH GUPTA: . . I ask ihe Government before the day is out to tell us what the circumstances were in which the crime took place. MR. DEPUTY CHAIRMAN: Everybody has condemned it.

SHRI BHUPESH GUPTA: whoever is responsible, should be given a condign punishment. That is the thing.

MR. DEPUTY CHAIRMAN : All right, please sit down. Before I would call the Leader of the House . . .

SHRI PITAMBER DAS: It is not the attack which has sparked off the controversy. It is naming of some parties that has sparked off the controversy.

SHRI BANKA BEHARY DAS (Orissa) : Sir, kindly give me only one minute. No doubt we strongly condemn the way an attack was made on the life of Mr. Jyoti Basu. But I may inform the House that the PTI has also circulated another news item in which it has said that some foreign cars having the number-plates of West Bengal were seen outside the railway station. I do not know, there might be some political purpose obviously behind this matter because no criminal will try to do anything against Mr. Jvoti Basu. I think there are some deep-seated political motives behind this attack. If the Government of India has got any information, it should make a statement here. What I want to emphasise here now is that such incidents in the political life are not new. And this atmosphere of fear and violence has been created in this country for the last so many years. So, such a thing has not happened in Bengal only for the first time now. It has happened in other places also. A Congress leader of all-India eminence was murdered in Bihar just after Mahatma Gandhi. It is the responsibility of all the political parties in the country to generate an atmosphere of peace and friendship in which you can make a confrontation and also show sympathy for the underdog in the country. Sir, with these words I condemn the attack on the life of Mr. Jyoti Basu.

SHRI CHITTA BASU : Sir, just one word.

SHRI HAMID ALI SCHAMNAD (Kerala) : Sir, on behalf of my party I want to say one word.

MR. DEPUTY CHAIRMAN : No, no. Please sit down.

SHRI BHUPESH GUPTA: Let others also voice their feelings.

SHRI HAMID ALI SCHAMNAD : Just as other parties have been allowed, my party also should be allowed to express its sentiments.

SHRI BHUPESH GUPTA: I would ask the Leader of the House not to speak until others also have had a chance to speak on this.

SHRI CHITTA BASU : Sir Just give me one minute.

SHRI PRANAB KUMAR MO-KHERJEE (West Bengal): Sir, kindly give me also one minute.

SHRI DWIJENDRALAL SEN GUPTA : I want one minute, Mr. Deputy Chairman, only one minute; or even half a minute.

MR. DEPUTY CHAIRMAN : All of you, honourable Members, please sit down.

SHRI HAMID ALI SCHAMNAD : Kindly give me only one minute. On behalf of my party I express my sentiments and regret that such a thing should have taken place. I associate myself with the sentiments expressed by the various leaders of the parties in the House; I was shocked to hear the sad news...

{Interruptions)

MR. DEPUTY CHAIRMAN: Order please.

SHRI HAMID ALI SCHAMNAD : And at the same time this is not the first time that such a thing has taken place. A few months back . . .

{Interruptions)

MR. DEPUTY CHAIRMAN : It is all right. Please sit down now.

 MR. DEPUTY CHAIRMAN : That is enough. Please sit down.

SHRI HAMID ALI SCHAMNAD :

Now, things have come to such a pass that I do not know what will happen to the leaders of the country. It is for the Government to take the initiative and invite the leaders of all political parties, the leaders of all shades of opinion, and make them sit round the table and discuss all these things and enumerate their policies so that they can have a friendly outlook in future.

SHRI CHITTA BASU : Mr. Deputy Chairman, . . .

SHRI DWIIENDRALAL SEN GUPTA : Mr. Deputy Chairman, . . .

SHRI PRANAB KUMAR MO-KHERJEE : Mr. Deputy Chairman ...

MR. DEPUTY CHAIRMAN : How can I allow all of you? Only one Member can speak now. You choose among yourselves. If all the Members want to speak on this, how can I adjust the time of the House?

SHRI CHANDRA SHEKHAR (Uttar Pradesh) : How can everybody rise?

SHRI CHITTA BASU : Sir, I will take only half a minute. I join the House in expressing our condemnation, in the strongest words possible, of the cowardly attack on the life of Mr. Jyoti Basu, the leader of the Communist Party (Marxist). Despite our political differences with other political parties or any political personalities, this attack has to be condemned by all Members having the sense of sanctity . . . (*Interruptions*) I feel the Government of India has got some responsibility in this matter. And the Government of Bihar has also got some responsibility to discharge. While condemning the atrocious assault on the life of Mr. Jyoti Basu, I would appeal to the Government of India to make a statement as early as possible as to the circumstances which led to such a heinous attack on him.

SHRI DWIJENDRALAL SEN GUPTA : Mr. Deputy Chairman, now please give me one minute,

MR. DEPUTY CHAIRMAN: No, please.

SHRI DWIJENDRALAL SEN GUPTA : Just give me only one minute.

MR. DEPUTY CHAIRMAN : All right. I give you half a minute.

SHRI DWIJENDRALAL SEN GUPTA : That is enough. I am grateful tc you.

MR. DEPUTY CHAIRMAN : Make your point immediately.

SHRI DWIJENDRALAL SEN GUPTA : Mr. Jyoti Basu himself is a fine specimen of humanity . . .

SHRI M. RUTHNASWAMY (Tamil Nadu) : Humanity?

SHRI DWIJENDRALAL SEN GUPTA : ... and I have great regard for him. But while I condemn this cowardly attack on Mr. Jyoti Basu, I should tell you that the Communist Party (Marxist) leaders of West Bengal are persistently promoting the growth of a climate of violence and the attack on Mr. Jyoti Basu may be a reaction of the same ...

SHRI A. P. CHATTERJEE: Mr. Deputy Chairman, are you conceding it?

MR. DEPUTY CHAIRMAN : Please sit down, Mr. Chatterjee.

SHRI DWIJENDRALAL SEN GUPTA : The leaders of their party, Mr. Promode Das Gupta and Mr. Hare Krishna Konar had the audacity to say in public that they were proud of their party, killing three members of the Swai family at Burdwan on 17th March, 1970, the day of hartal . . .

(Interruptions)

SHRI A. P. CHATTERJEE: Are you conceding it, Mr. Deputy Chairman? Do you allow him to go on like that? (Interruptions)

(Interruptions)

MR. DEPUTY CHAIRMAN : Order please.

SHRI DWIJENDRALAL SEN GUPTA : I have no words to condemn such irresponsible utterances of recognised leaders of any political party. This is not consistent with the spirit of humanism. Things have come to such a pass that life in West Bengal has be-

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come insecure and everybody is talking in terms of violence either by way of offensive or defensive.

{Interruptions)

MR. DEPUTY CHAIRMAN: Order please.

SHRI DWIJENDRALAL SEN GUPTA : I am sorry that there was an attack on the life of Mr. Jyoti Basu. I am very sorry for that. But all I want to say is that it is bound to happen unless the Communist Party (Marxist) leaders and their workers correct them-sewbs and restrain their tongue. The feeling of retaliation in the people on the cowardly action done by the Communist (Marxist) in West Bengal is bound to be there, maybe, today in Bihar, tomorrow in Delhi and in the rest of India. The Communist Party (Marxist) should know that they are only in West Bengal and Kerala, but that India is much bigger than that. Either we live as a democratic people or there is bound to be a bullet for a bullet.

SHRI PRANAB KUMAR MO-KHERJEE : Mr. Deputy Chairman, I share the sentiments of the House expressed on the cowardly attack on the life of Mr. Jyoti Basu. On behalf of my party I condemn it. At the same time I should tell my Marxist friends to remember that violence does not pay good dividends and that they should not promote violence any more. Sir, I again condemn this attack and request the Marxist leaders not to preach violence often.

SHRI A. P. CHATTERJEE : We reject the advice of Mr. Mokherjee and the insinuations of Mr. D. L. Sen Gupta with contempt.

MR. DEPUTY CHAIRMAN: Please sit down. (Interruptions) Order please.

SHRI A. P. CHATTERJEE : We reject the advice of Mr. Mokherjee and Mr. Sen Gupta with contempt. Mr. D. L. Sen Gupta has now come as an independent person here. May we know on whose behalf he was speaking? (*Interruptions by Shri Dwijendralal Sen Gupta*)

MR. DEPUTY CHAIRMAN : Order please. Mr. Chatterjee, please sit down. Mr. Chatterjee, I am asking you to

please sit down. Honourable Members should not quarrel among themselves and they should behave in an orderly manner. They should always address the Chair only and they should not rise from their seats very often.

THE LEADER OF THE HOUSE (SHRI K. K. SHAH) : Mr. Deputy Chairman, I join the House in strongly condemning the dastardly attack that was attempted on the life of Mr. Jyoti Basu. Violence in public life, in a democratic set-up, whenever it takes place, must be condemned and must be looked upon as a matter of shame for all parties and the entire country. I join all others in expressing my happiness that his life has been spared and saved. The IG and the DIG of Police were at the site of the occurrence. The police have arrested one Mr. Surendra Prasad and he is being interrogated just now. Therefore, when more information becomes available after some time, it will be possible for us to tell the House all the details.

श्री राजनारायण : सुरेन्द्र प्रताप रहने वाला कहां का है ?

श्री के के गाह: यह नहीं लिखा है। Sir, I am very sorry that either Mr. Ghosh or anybody else on such an unhappy occasion should have mixed up politics or tried to hold either our Government or the Government there responsible. This is not an occasion for that thing. This is an occasion for heartsearching; this is an occasion when everyone of us must examine himself, his party and the situation inside the country and must honestly and sincerely make every attempt to see that violence not only is not adhered to but even those who are inclined to resort to violence are persuaded to give up violence. That is the type of attitude that is needed and I am sure everybody will take up that type of attitude.

SHRI BHUPESH GUPTA: What about the Statement to be made in this House? What about the Statement in the other House?

MR. DEPUTY CHAIRMAN : He has furnished the information in this House and he has also said that if they receive any more information in the course of the day, it wiH be given to this House. He has already said it.

Resolution seeking approval of [RAJYA SABHA] 127 Proclamation issued

SHRI A. P. CHATTERJEE : We have given, a Calling Attention Notice on this. I request the Chair to admit it so that he might make a statement.

MR. DEPUTY CHAIRMAN : When he is prepared to make a statement, why do you want that Calling Attention Motion?

SHRI K. K. SHAH : Sir, I am also sorry for the death of the officer who was there on the spot.

MR. DEPUTY CHAIRMAN : You have got some additional information. Now we pass on to the next item.

RESOLUTION SEEKING APPROVAL OF THE PROCLAMATION ISSUED BY THE PRESIDENT IN RELATION TO THE STATE OF WEST BENGAL -contd

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन् पश्चिमी बंगाल में राष्ट्रपति शासन लागू हुआ और वहां सदन भंग नहीं है, स्थगित है । यह सत्य है और राष्ट्रपति की जो घोषणा है, उसको स्वीकृति प्रदान करने के लिए इस सदन में सरकार आयी है। मैं पण्चिमी बंगाल की घटना पर जब कुछ कहं तो अपने मित्रों से निवेदन जरूर करूंगा, उसको वे जरा धीरज के साथ सने और विशेष कर अपने उन मिलों से निवेदन कह्लंगा, जो आज इस देश में जनतंत्र और समाजवाद लाने के पक्षपाती हैं।

रिपोर्ट राज्यपाल महोदय की सेवा में स्वतः डिस्ट्रिक्ट मजिस्ट्रेट से मैं निवेदन कर रहा ह प्रस्तुत हो कर हमने दी है। मैं चाहूंगा कि और वहां के स्थानीय अधिकारियों से निवेदन श्री एस० एस० घवन, राज्यपाल महोदय को कर रहा हूं और उनको कोई सुरक्षा नहीं दी कलकत्ता में जाकर जो यह रिपोर्ट हमने गयी। नौ परिवारों की औरतों को सी० पी० दी थी, उसके कुछ हिस्से यहां पर पढ़ दूं ताकि (एम) के लोगों ने जवरदस्ती रोके रखा हमारे मिल लोग इस बात को समझ जायें कि आने नहीं दिया। उसमें एक मजदूर था, जिस वहां क्या हो रहा है। यह रिपोर्ट तो है का भाई मिलिटरी में था। उसकी औरत भी अंग्रेजी में और बड़ी लम्बी है और श्रीमन, वहां आई हुई थी। वह औरत भी वहां पर आप बोलिये तो मैं सब पढ़ दूं। तो ऐसा लगता बंद थी। जब उसके भाई ने तार दिया मिलि-है कि सब लोग राजी है...

एक माननीय सदस्य : नहीं हैं ।

श्री उपसभापति : राजनारायण जी, उसको पढ्ने की आवश्यकता नहीं । आप अपना भाषण कीजिए ।

शी राजनारायणः तो मैं इस की पांचवीं कालम पढ़ रहा हूं :

"East Nimcha of which 700 frightened workmen are still squatting in the Court of the A.D.M., Asansol seeking protection since Septembjr 24, 1969 is a typical example Bf C.P.I.(M) modus operandi. That to this day they have been denied this protection despite repeated requests by Shri Prabhu Narain Singh and other leaders. Shri Sushil Dhara, Minister of Industries, West Bengal, visited them on the 19th October, 1969. Nine families of these workmen had been detained by the C.P.I.(M.) supporters and neither the families are being let off nor these workmen are being allowed to see them. The District authorities have been reminded and requested time and again but have given only unfulfilled assurances of rescuing them. Very recently one of these families has been rescued under military escort."

श्रीमन, मैं जानना चाहता हं कि अगर अंग्रेजी साम्राज्यवाद यहां पर रहा होता और इस तरह की घटना एक दिन भी हई होती, तो हमारे देश में क्या तूफान उठ खड़ा हो गया होता । 700 मजदूर 24 सितम्बर से ईस्ट निमचा कोलियरी के ए० डी० एम० के कोर्ट में पडे हैं और ज्योति बसू से मैं निवेदन कर ं श्रीमन, यह 29-10-69 की आठ पेज की रहा हूं, घर सचिव से मैं निवेदन कर रहा हूं, टरी को कि हम यहां आये हैं और यहां यह